

Further, the Department has recently launched National Action Plan for the welfare of Senior Citizens (NAPSrC) to enable them to lead a life of dignity. It includes programmes, inter-alia, for providing spaces for Old Age Homes/Senior Citizens Homes/Multi-Service Day Care Centres etc.

### **Implementation of NAPDDR**

470. SHRI K.J. ALPHONS: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the action that has been taken by Government for implementation of National Action Plan for Drug Demand Reduction (NAPDDR); and

(b) whether there is any proposal to increase the intervention beyond the 127 districts?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) The Ministry of Social Justice and Empowerment has formulated and is implementing a National Action Plan for Drug Demand Reduction (NAPDDR) for 2018-25. The Plan aims at reduction of adverse consequences of drug abuse through a multi-pronged strategy. The activities under the NAPDDR, *inter-alia*, include awareness generation programmes in schools/colleges/Universities, workshops/seminars/ with parents, community based peerled interactions intervention programmes for vulnerable adolescent and youth in the community, provisioning of treatment facilities and capacity building of service providers.

The Ministry has also approved the proposal of National Drug Dependence Treatment Centre, All India Institute of Medical Sciences (NDDTC, AIIMS) for providing financial assistance for establishment of Addiction Treatment Facilities at 125 Govt. Hospitals in phase manner for over a period of three years. An amount of ₹ 6.46 crore has been released to AIIMS for the same during 2019-20.

The National Institute of Social Defence (NISD) is the technical resource agency for implementing the activities of the NAPDDR across the country.

NISD through various stakeholders has conducted awareness programs and campaign in schools and colleges. Till date, 1033 awareness programs have been conducted across nationwide. Details is as under:

Sl. No.	Stakeholder	Awareness Programme Conducted
1.	RRTC	288
2.	SCERT	249
3.	Universities/Colleges	70
4.	School Societies	150
5.	Medical Colleges/Hospitals	21
6.	Red Cross/others	255
TOTAL		1033

During 2018-19, an amount of ₹ 112.33 crore was released under the Scheme of NAPDDR. Out of this amount, about ₹ 58 crore is for the purpose of awareness generation in schools, colleges and communities, capacity building of various stakeholders, setting up de-addiction centres in Government/District Hospitals, Prisons, Juvenile Homes and other closed settings, focussed intervention programmes in vulnerable districts, etc. Further, an amount of ₹ 52.10 crore has been released to States/UTs for awareness generation, capacity building and specific intervention programmes to be carried out by them.

During 2019-20 (till 03.02.2020) an amount of ₹ 106.0 crore has been released under the Scheme of NAPDDR. Approximately an amount of ₹ 56.88 crores has been released to States/UTs for awareness generation, capacity building and specific intervention programmes to be carried out by them. Further, an amount of ₹ 35 crores has been released to NISD for taking various activities under NAPDDR. An amount of ₹ 1.5 crore has been released to NBCFDC for skill development. An amount of ₹ 3.58 crore has been released to AIIMS for capacity building mechanism and ₹ 0.70 crore has been released to State Govt. of M.P. for setting up an anti-drug awareness project "KAWACH" for school children in Madhya Pradesh.

The Ministry has also initiated establishing of Outreach and Drop in Centres (ODIC) to conduct outreach activities in the community for prevention of drug abuse with a special focus on youth who are dependent on drugs and is also undertaking Community based Peer led Intervention (CPLI) programmes for early prevention education specially for vulnerable adolescents and youth in the community in selected districts across the Country.

(b) Along with the earlier identified 127 districts, following 4 districts have also been included for Target Intervention programme (ODIC & CPLI):

- (i) Hanumangarh (Rajasthan)
- (ii) Churu (Rajasthan)
- (iii) Seoni (Madhya Pradesh)
- (iv) Balaghat (Madhya Pradesh)

#### **Post-Matric scholarship for OBC students**

471. SHRI K.J. ALPHONS: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) how many students have been granted Post-Matric Scholarship for OBC students during the last three years; and
- (b) what was the financial outlay for the above scheme?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) Details of students granted Post-Matric Scholarship for OBC Students and financial outlay of the scheme during the last three years are as under:

Year	Financial Outlay (in crore)	Beneficiaries (in lakh)
2016-17	875.87	39.79
2017-18	829.62	39.68
2018-19	1000.46	43.12 (as on 31.01.2020)

#### **Schemes for dispensation of social justice**

472. DR. SONAL MANSINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the funds allocated by Government especially for improving dispensation of social justice in the country during the last five years, State-wise details thereof;
- (b) the details of amount utilised for the same in such period, State-wise details thereof;